

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Chief Justice's Secretariat)

ORDER

No. 285 of 2021/Psy

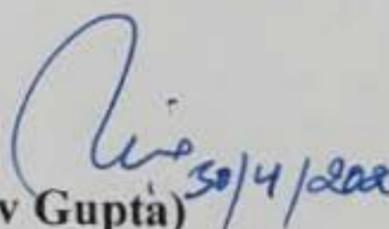
Dated 30.04.2021

Consequent upon promotions of Section Officers to the posts of Chief Administrative Officer and Accounts Officer vide High Court Order No. 280/2021/RG/Psy dated 29.04.2021 in Subordinate Courts of the UTs of the J&K and Ladakh, the following transfers and postings of Chief Administrative Officer and Accounts Officer in Subordinate Judiciary are hereby made, in the interest of administration:

1. Shri Tanveer Hussain Shah, Executive Assistant/Senior Scale Stenographer Pr. District & Sessions Court, Poonch upon his promotion as Chief Administrative Officer is transferred and posted as such in the Court of Pr. District & Sessions Judge, Anantnag against the available vacancy.
2. Shri Riyaz Ahmad Wani, Section Officer (Reader) Pr. District & Sessions Court, Ramban upon his promotion as Accounts Officer is transferred and posted as such in the Court of Pr. District & Sessions Judge, Srinagar against the available vacancy.

Note:- All the Presiding Officers are directed to ensure that transferees are relieved within 10 days from the date of issuance of this order. Concerned Pr. District & Sessions Judges shall personally monitor the implementation of this order and report compliance.

By Order.

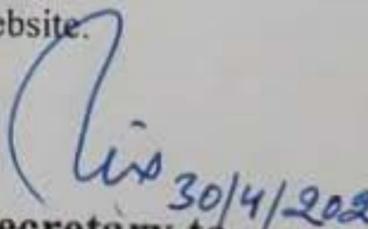

(Rajeev Gupta) 30/4/2021
Principal Secretary to
Hon'ble the Chief Justice

No. 73-85/Psy

Dated 30.04.2021

Copy to the:

1. Registrar General, High Court of J&K, Jammu.
2. Registrar Vigilance, High Court of J&K, Jammu.
3. Registrar Rules, High Court of J&K, Jammu.
...for information.
- 4-7. Pr. District & Sessions Judge, Poonch/Anantnag/Ramban/Srinagar for information.
8. Chief Librarian, High Court of J&K, Jammu/Srinagar for information.
9. Director Finance, High Court of J&K, Jammu for information.
10. CPC, eCourt, High Court of J&K for uploading the same in the High Court website.
11. Order Book.


Principal Secretary to
Hon'ble the Chief Justice